

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(HQs) : DELHI

No. 343-3653
/Misc. Gaz./2023/

Dated, Delhi the 27 JAN 2023

Copy forwarded along with its enclosures for information and necessary compliance to:-

1. All the Principal District & Sessions Judges, all District Court complexes, Delhi/ New Delhi and the Principal Judge, Family Court (HQs), Delhi with the request to communicate the same in their respective District for information and necessary compliance.
2. All the Officers of Delhi Higher Judicial Service & Delhi Judicial Service, (Including Deputation and Training Officers) Central District, Tis Hazari Courts, Delhi.
3. All the Branches of Central District, Tis Hazari Courts, Delhi.
4. The R&I Branch for uploading on LAYERS.
5. The Website Committee (Hindi/English), THC, Delhi.

(Kavari Baweja)

District Judge (Commercial Court)-07
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs),
Delhi

56
25/1/23

HIGH COURT OF DELHI: NEW DELHI



No. 424/T-G-4/Genl.-I/DHC
Date 24/01/2023

The Registrar General
Delhi High Court
New Delhi

To

The Principal District & Sessions Judge (Hqs)
Tis Hazari Courts Complex
New Delhi

Sub: - **Forwarding of letter dated 10.01.2023 for observance of silence on 30.01.2023.**

Sir,

I am directed to forward herewith a copy of letter No. 2/1/2023-Public, dated 10.01.2023 from Mr. Pandey Pradeep Kumar, Deputy Secretary to the Govt. of India/ Bharat Sarkar, Ministry of Home Affairs/ Grih Mantralaya, North Block, New Delhi regarding observance of silence on 30th January in the memory of those who sacrificed their lives in the struggle for India's freedom, for information and compliance. Further, a copy of this communication may also be forwarded to all other Principal District & Sessions Judges for compliance.

Encls: as above.

Yours Faithfully

Jull.
25.1.23


(SANJAY SHARMA)
REGISTRAR (GENL. ADMN-I)
For Registrar General

No. 2/1/2023-Public
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

North Block, New Delhi.
Dated 10th January, 2023

To,
The Chief Secretaries/ Administrators of all
State Governments/Union Territory Administrations

Subject:- Observance of silence on 30th January (Martyrs' Day) in the memory of those who sacrificed their lives during struggle for India's freedom-

Sir/Madam,

I am directed to say that on 30th January, every year, two minutes' silence is observed at 11.00 A.M., throughout the country, in the memory of those who sacrificed their lives during the struggle for India's freedom.

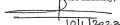
2. The following standing instructions have been laid down for observance of this day:

- (i) Silence should be observed and work and movement stopped for two minutes throughout the country at 11.00 A.M. on 30th January.
- (ii) Wherever feasible, the commencement and termination of the two minutes' silence period should be indicated by sound of siren or Army gun. Sirens should be sounded from 10.59 hours till 11.00 hours and after two minutes, all clear sirens should again be sounded from 11.02 hours till 11.03 hours. This procedure may be adopted where sirens exist.
- (iii) On hearing the signal (wherever available), all persons would stand up and observe the silence.
- (iv) At places where no signal systems is available, suitable instructions can be issued to all concerned for observing the silence for two minutes at 11.00 A.M.

3. In the past, it has been observed that while two minutes' silence is observed in some offices, the general public goes about its occupation in the ordinary course, unmindful of the solemnity of the occasion. The State/Union Territories Governments are requested to ensure that the Martyrs' Day is observed with due solemnity. State/Union Territories Government may issue instructions to all educational institutions and Public Sector Enterprises under their control for observance of the Martyrs' Day, accordingly. Talks, speeches on freedom struggle, national integration may be organised in hybrid mode.

4. It may be ensured that the Guidelines and Standard Operating Procedures (SoPs) issued from time to time regarding COVID-19 are strictly adhered to while observing Martyrs' Day.

Yours faithfully,


10/1/2023
(Pandey Pradeep Kumar)
Deputy Secretary to the Government of India
Tel. No. 011-23093101

नॉर्थ ब्लॉक, नई दिल्ली
दिनांक 10 जनवरी, 2023

सेवा में,

सभी राज्य सरकारों/संघ राज्य क्षेत्र प्रशासनों के मुख्य सचिव/प्रशासक

विषय:- भारत के स्वतंत्रता संग्राम में अपने प्राणों की आहुति देने वाले शहीदों की याद में 30 जनवरी (शहीद दिवस) को मीन धारण करना।

महोदय/महोदय,

मुझे यह कहने का निदेश हुआ है कि भारत के स्वतंत्रता संग्राम में अपने प्राणों की आहुति देने वाले शहीदों की याद में प्रति वर्ष 30 जनवरी को पूरे देश में पूर्वाह्न 11.00 बजे दो मिनट का मीन रखा जाता है।

2. इस दिवस को मनाने के संबंध में निम्नलिखित स्थाई अनुदेश निर्धारित किए गए हैं :

- (i) 30 जनवरी को पूर्वाह्न 11.00 बजे पूरे देश में मीन रखा जाना चाहिए और काम तथा गतिविधियों को रोक दिया जाना चाहिए।
- (ii) जहां कहीं संभव हो, दो मिनट के मीन की अवधि शुरू होने तथा समाप्त होने की सूचना सायरन बजाकर या आर्मी गन से दी जानी चाहिए। सायरन 10.59 बजे से 11.00 बजे तक बजाए जाने चाहिए और दो मिनट के साथ 11.02 बजे से 11.03 बजे तक पुनः वित्तर सायरन बजाए जाने चाहिए। जहां सायरन उपलब्ध हो जहां यह कार्रवाई अपनाई जाए।
- (iii) सिग्नल (जहां उपलब्ध हो), सुनकर सभी व्यक्ति खड़े हो जाएं और मीन धारण करें।
- (iv) विन सानों पर सिग्नल की कोई व्यवस्था न हो, वहां पूर्वाह्न 11.00 बजे दो मिनट का मीन रखने के लिए सभी संबंधितों को उपयुक्त अनुदेश दिए जा सकते हैं।

3. विगत में यह देखा गया है कि यद्यपि कुछ कार्यालयों में दो मिनट का मीन रखा जाता है, परंतु आम जनता इस अवसर की गंभीरता पर ध्यान दिए बिना सामान्य रूप से अपने काम में लगी रहती है। राज्य/संघ राज्य क्षेत्र सरकारों से अनुरोध है कि शहीद दिवस को पूरी गंभीरता के साथ मनाया जाए। राज्य/संघ राज्य क्षेत्र सरकारें, तदनुसार, शहीद दिवस को मनाने के संबंध में अपने नियंत्रणाधीन सभी शैक्षिक संस्थाओं और सार्वजनिक क्षेत्र के उपक्रमों को अनुदेश जारी कर सकती हैं। स्वतंत्रता संग्राम और राष्ट्रीय एकता के बारे में जागरूकता और भावना हाइब्रिट मीडिया में आयोजित किए जाएं।

4. यह सुनिश्चित किया जाए कि शहीद दिवस को मनाते समय कोविड-19 के संबंध में समय-समय पर जारी दिशानिर्देशों और मानक प्रचालन प्रक्रियाओं (एसओपी) का कड़ाई से पालन किया जाए।

भवदीय,

प्राणेश प्रदीप कुमार
10/1/2023
(प्राणेश प्रदीप कुमार)
उपसचिव, भारत सरकार
दूरभाष: 011-23093101